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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4142/2023 MANISH GUPTA

..... Petitioner

Through:

Ms.Madhavi Divan, Senior Advocate

with Mr. Vishesh Kalra, Advocate

versus

UTI INFRASTRUCTURE TECHNOLOGY AND SERVICES LTD.

& ANR. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER 24.07.2023

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List on 11th December, 2023.

CHANDRA DHARI SINGH, J

JULY 24, 2023 SV/MS

Click here to check corrigendum, if any